

Nomination of cases by Hon'ble The Chief Justice on 22/07/2015			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Writ C – 12468/2002 with W. P. - 37147/1996	Hon. Dilip Gupta, J.	Writ C-I Section on 23/07/2015
In DB as a member			
2	CrI. A. - 1623/2013	Hon. Arvind Kumar Mishra, J.	CrI. A. Section on 23/07/2015
3	CrI. A. - 7698/2010 with CrI. A. - 7158/2010	Hon. Bachchoo Lal, J.	CrI. A. Section on 23/07/2015
4	CrI. A. - 7807/2009	Hon. N. A. Moonis, J.	CrI. A. Section on 23/07/2015
5	CrI. A. - 3735/2012	Hon. Pankaj Naqvi, J.	CrI. A. Section on 23/07/2015
6	CrI. W. P. - 4719/2015	Hon. Raghavendra Kumar, J.	Writ C-II Section on 23/07/2015
7	CrI. W. P. - 18717/2014 (Modification Application)	Hon. Mohd. Tahir, J.	Writ C-II Section on 23/07/2015
Bench Comprising			
8	Writ A – 55521/2011 (Review Application)	Hon. Arun Tandon, J. and Hon. B. Amit Sthalekar, J.	Writ A-II Section on 23/07/2015
Hon....., J.			
9	Civil Revision – 143/2015 with Civil Revision – 145/2015 with Civil Revision – 146/2015	Hon. Sudhir Agarwal, J.	Spl. A. Section on 23/07/2015
10	A227 – 385/2015	Hon. Suneet Kumar, J.	Writ C-I Section on 23/07/2015
11	Election Petition – 12/2014	Hon. Manoj Misra, J.	Company Section on 23/07/2015
12	CrI. Revision – 1259/1994	Hon. Shashi Kant, J.	CrI. Revision Section on 23/07/2015
13	CrI. Revision – 1424/1994	Hon. Shashi Kant, J.	CrI. Revision Section on 23/07/2015
14	Bail – 20850/2015	Hon. Shashi Kant, J.	Computer Fresh Section on 22/07/2015
15	A227 – 3432/2015	Hon. M. C. Tripathi, J.	Computer Fresh Section on 22/07/2015
Appropriate Court dealing with such matters			

16	Crl. Revision Defective – 3/2010	Appropriate Court dealing with such matters	Crl. Revision Section on 23/07/2015
17	Crl. Revision - 832/2011	Appropriate Court dealing with such matters	Crl. Revision Section on 23/07/2015
18	Bail – 11704/2015 with Bail – 3170/2013	Appropriate Court dealing with such matters	Bail Section on 23/07/2015
19	Crl. M. A. - 16740/2015	Appropriate Court dealing with such matters	U/S 482 Section on 23/07/2015
20	W. P. - 38485/2015	Appropriate Court dealing with such matters	Computer Fresh Section on 22/07/2015
Special Order			
21	Bail – 18729/2015 with Nomination Application – 238573/2015	Place before a Bench presided over by Hon'ble A. K. Tripathi, J. sitting as Single Judge on His Lordship sitting at Allahabad.	Bail Section on 23/07/2015
22	Crl. W. P. - 17169/2014	Lay/List before Bench presided over by Hon'ble Sudhir Agarwal, J. for final disposal expeditiously in view of order of Supreme Court dated 10.04.2015.	S. C. A. Section on 23/07/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
23/07/2015